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Title: Need to set up a bench of Calcutta High Court at Jalpaiguri in West Bengal.

SHRI MAHENDRA KUMAR ROY (JALPAIGURI): My constituency Jalpaiguri is situated in Northern part of West Bengal and it's a Divisional Town of North Bengal. There is a need of a Circuit Bench of Calcutta High Court there. There has been a long demand for setting up of a Calcutta High Court Bench in Jalpaiguri and it has taken the shape of a movement for the 10 years. Demand was placed in Calcutta High Court through State Government of West Bengal and Government of India.

In this regard the State Government of West Bengal and the Hon'ble Calcutta High Court has made several visits to Jalpaiguri. The latter has given instructions to the district administration to make necessary infrastructure for the Circuit Bench.

According to the instructions of Calcutta High Court, the District Administration has made necessary infrastructure for the said Circuit Bench. Now, everything is ready for the inauguration. But there is no response from the Hon'ble Court of Calcutta to open the Circuit Bench. The people of my constituency are very unhappy due to the circumstance.

So, I earnestly request the Governemnt of India, through you Madam, to make necessary arrangement to open the Circuit Bench of Calcutta High Court in Jalpaiguri District as early as possible.